

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:485

ANSWERED ON:04.12.2003

CAPACITY OF REFINERIES

BHARTRUHARI MAHTAB;KUMUDINI PATNAIK;PARSURAM MAJHI;RATTAN LAL KATARIA;TRILOCHAN KANUNGO

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government have optimized the refinery capacity utilization;
- (b) if not, the reasons therefor;
- (c) whether new refineries are being established in the Tenth Five Year Plan;
- (b) if so, the details thereof and the funds allocated in Tenth Plan; and
- (e) the future of Paradeep Oil Refinery in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRIMATI SUMITRA MAHAJAN)

- (a) The refineries have been delicensed and production of petroleum products by the oil companies is decontrolled from 1998.
- (b) Does not arise in view of (a) above.
- (c)&(d): Following refineries are proposed to be set up during Xth / XIth plan.
  - (i). 9.00 million metric tonnes per annum (MMTPA) capacity refinery near Paradeep port by IOCL Rs.622 crore is planned for the first phase of implementation during the Xth Plan period.
  - (ii) 6.00 MMTPA refinery at Bhatinda, Punjab by HPCL. Rs.2251 crore has been allocated during the Xth Plan , towards equity investment.
  - (iii) 6.00 MMTPA refinery at Bina, Madhya Pradesh by BPCL. Rs.501 crore has been planned for investment during the Xth Plan.
- (e) : Paradip refinery of Indian Oil Corporation Limited is expected to come up during the later half of 11th Five Year Plan. A Memorandum of Undersigned (MoU) between Government of Orissa and IOCL, clearly defining the commitments from both sides, is under finalization.